

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

SERVICE TAX Appeal No. 273 of 2012-DB

[Arising out of Order-in-Original/Appeal No 28-2011-AHD-III-KANPAZHAKAN-COMMR-A--
AHD dated 07.02.2012 passed by Commissioner of Central Excise-AHMEDABAD-III]

Advance Computer Education

.... Appellant

Nr. People Credit Society,
Pir Boardi, KADI, GUJARAT

VERSUS

Commissioner of Central Excise & ST, Ahmedabad

.... Respondent

Custom House, 2nd Floor, Opp. Old Gujarat High
Court, Navrangpura, Ahmedabad, Gujarat-380009

APPEARANCE :

None for the Appellant
Shri Rajesh K Agarwal, Superintendent (AR) for the Revenue.

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 04.10.2022

DATE OF DECISION : 07.10.2022

RAMESH NAIR :

The appeal is disposed of. For order, see order of date in Service Tax
Appeal No. 272 of 2012-DB.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

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